

ITEM NO.98

REGISTRAR COURT

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 249/2025

NEETU OAD

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

IA No. 40449/2025 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

Date : 24-04-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Amit Chaubey, Adv.
Mr. Amit, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner is granted two weeks' time to take fresh steps and to file fresh particulars for service on the sole respondent. Dasti, in addition, is allowed as prayed for. Affidavit of dasti service be filed within four weeks.

It has further been submitted by Ld. Counsel for the petitioner that permission be granted to serve the sole respondent also through his Ld. counsel appearing before the concerned Trial Court. Allowed. Let particulars be furnished within two weeks.

List again on 22.7.2025.

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SUJATA SINGH
Registrar